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12.00 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid by the members/Ministers on the Table of the House.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy of the Mid-Year Review for the year – December, 2004 (Hindi and English versions).

(Placed in Library. See No. LT 1070/2004)

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I beg to lay on the Table:-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre, Thanjavur, for the year 2002-2003, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paddy Processing Research Centre, Thanjavur, for the year 2002-2003, alongwith Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 1071/2004)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of Shri Kantilal Bhuria, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956: -
 - (a) (i) Review by the Government of the working of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 2000-2001.
 - (ii) Annual Report of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 2000-2001, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1072/2004)

- (b) (i) Review by the Government of the working of the Uttar

Pradesh State Agro Industrial Corporation Limited,
Lucknow, for the year 2001-2002.

- (ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1073/2004)

- (c) (i) Review by the Government of the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1997-1998.
- (ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1997-1998, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2001-2002.
- (ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 1074/2004)

- (2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 1075/2004)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 2002-2003.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 1076/2004)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of Shri Taslimuddin, I beg to lay on the Table a copy of the Bureau of Indian Standards (Recruitment to Scientific Cadre) Amendment Regulations, 2004 (Hindi and English versions) published in Notification No. G.S.R. 522 (E) in Gazette of India dated the 12th August, 2004 under section 39 of the Bureau of Indian Standards Act, 1986.

(Placed in Library. See No. LT 1077/2004)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table :-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 2003-2004, alongwith Audited Accounts under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT 1078/2004)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982: -

i. The Sugar Development Fund (Second Amendment) Rules, 2004 published in Notification No. G.S.R. 687 (E) in Gazette of India dated the 21st October, 2004.

ii. The Sugar Development Fund (Third Amendment) Rules, 2004 published in Notification No. G.S.R. 739 (E) in Gazette of India dated the 9th November, 2004.

(Placed in Library. See No. LT 1079/2004)
